



Tele No. 01664-256259

Regional Office

Haryana State Pollution Control Board,

SCF-32, Opp. Community Centre, Sector-13, HSVP, Bhiwani

Email: hspcbroj@gmail.com

No. HSPCB/BHI/2019/

17011

Dated:

4-9-19

To,

The Registrar General,
National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi- 110001

Sub: Supplementary Report In Original Application No.607/2018 (Vinod Kumar Jangra Vs State of Haryana) in furtherance of report dated 24.04.2019

Kindly refer to the subject noted above

In this connection, it is submitted that present report is being filed in furtherance of report dated 25.04.2019 earlier submitted. Action Taken against the non-complying stone crushers and 1 No of mining unit M/s MSK (JV), Jhojhu Kalan, Charkhi Dadri is as below:-

In furtherance to the report submitted by Joint team dated 24.04.2019, status of action taken against 31 nos. of stone crushing units is annexed herewith as Annexure-R/1.

Mining unit i.e. M/s MSK (JV), Jhojhu Kalan, Charkhi Dadri submitted the compliance report alongwith photographs attached as Annexure-R/2, with respect to the observations pointed out by the joint team mentioned in report dated 24.04.2019. Divisional Forest Officer, Charkhi Dadri has submitted the report regarding plantation done by unit copy of which is attached Annexure-R/3. Assessment of Environmental Compensation of Rs. 5,62,500/- to be imposed on mining unit i.e. M/s MSK (JV), Jhojhu Kalan, has been sent to Head Office for approval of competent authority.


Regional Officer
Bhiwani Region

Annexure-R-1

Sr. No	Name & Address of the unit	Deficiencies found during inspection and status of rectifications, if any done by the unit	Action taken by the Board	Amount of Env. compensation recommended to competent authority for approval (In Rs.)
1	Bhai Ji Stone Crusher Village Rmalwas Charkhi Dadri	APCM Installed but not adequate	Closed by Board	227812.5
2	Himalya Stone Crusher Village Jhojhu Kalan, Charkhi Dadri	APCM Installed but not adequate	Closed by Board	227812.5
3	Jai Bajrang Bali Stone Crusher, Village Ramlawas, Charkhi Dadri	APCM Installed but not adequate	Closed by Board	227812.5
4	Jhojhu Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	APCM Installed but not adequate	Closed by Board	227812.5
5	Mahadev Stone Crushing Co., Village Jhojhu Kalan, Tehsil Charkhi Dadri,	APCM Installed but not adequate	Closed by Board	227812.5
6	Om Shiv Stone Crusher, Village Jhojhu Kalan, Tehsil Charkhi Dadri,	APCM Installed but not adequate	Closed by Board	227812.5
7	Pokhar Stone Crusher, Vill. Ramlawas, CH. Dadri	APCM Installed but not adequate	Closed by Board	227812.5
8	Shri Ram Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri,	APCM Installed but not adequate	Closed by Board	227812.5
9	Sohna Stone Crusher, Village Ramlawas, Charkhi Dadri	APCM Installed but not adequate	Closed by Board	227812.5
10	Shree Ganpati Stone Crusher Village Ramlawas Charkhi Dadri	APCM Installed but not adequate; Running without CTO	Closed by Board & sanction for prosecution has been sent to competent authority	126,562.50

11	Dev Dahiya Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri,	APCM Installed but not adequate; Running without CTO	Closed by Board & sanction for prosecution has been sent to competent authority	126,562.50
12	Indian Stone Crusher, Jhojhu Kalan, Charkhi Dadri	APCM Installed but not adequate; Running without CTO	Closed by Board & sanction for prosecution has been sent to competent authority	126,562.50
13	Kumar Infra & Mining Projects, Village Jhoju Kalan, Charkhi Dadri	APCM Installed but not adequate	Closed by Board	0, As unit was closed by its self during inspection
14	Shanker Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	APCM Installed but not adequate	Closed by Board	0, As unit was closed by its self during inspection
15	Bhawani Stone Crusher, Village Jhojhu Kalan, District Charkhi Dadri	APCM Installed but not adequate	Closed by Board	0, As unit was closed by its self during inspection
16	Shree Balaji Stone Crushing Co. Village Jhojhu Kalan, Distt Charkhi Dadri	APCM Installed but not adequate	Closed by Board	0, As unit was closed by its self during inspection
17	Trimbakeswar Stone Crusher, Village Jhojhu Kalan, Charkhi Dadri	APCM Installed but not adequate	Closed by Board	0, As unit was closed by its self during inspection
18	Vishwakarma Stone Crusher, Village Jhoju Kala Tehsil Ch Dadri	APCM Installed but not adequate	Closed by Board	0, As unit was closed by its self during inspection
19	Shiva Stone Crushing Mills, Village Jhojhu Kalan, District Charkhi Dadri	APCM Installed but not adequate	Closed by Board	0, As unit was closed by its self during inspection
20	Trishul Stone Crushing Mills Vill-Jhojhu Kalan, BHIWANI	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/-. During inspection, APCM were found complying	Complying	118,125

21	Rudhira Stone Crusher, Village Jhojhu Kalan, Charkhi Dabri	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	135,000
22	Shyam King Stone Crusher Village Jhoju Kala Tehsil Ch Dabri	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	130,781.25
23	Murliwala Stone Crushing Mills, Vill. Jhojhu Kalna, Charkhi Dabri	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	135,000
24	Neel Karth Stone Crusher Mill, Village Jhojhu Kalan, Tehsil Charkhi Dabri,	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	135,000
25	Avtar & Company Stone Crusher, Village Jhojhu Kalan, Charkhi Dabri	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	67,500
26	Baba Shyam Crushing Co Vill Jhojhu Kalan Teshi & Distt Charkhi Dabri	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	67,500

27	JAI BHAWANI STONE CRUSHER, RAMALWAS, Dadri	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	67,500
28	Jai Shree Shyam Stone Crusher Vill-Jhojhu Kalan, Distt Charkhi Dadri	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	67,500
29	Shiv Stone Crusher, Village Jhojhu Kalan, Ch. Dadri	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	71,718.75
30	Shree Shyam Grit Udyog Vill-Ramalwas, Charkhi Dadri	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	63,281.25
31	Shree Shyam Stone Crusher Village Jhojhu Kalan, Charkhi Dadri, Bhivani	APCM Installed but not adequate; Reply to SCN received submitting that modification in APCM carried out and request was made for reinspection alongwith performance security of Rs.50,000/- . During inspection, APCM were found complying	Complying	67,500

Take necessary Action

2/15/19

Date: 13/05/2019

To,
Regional Officer,
Haryana State Pollution Control Board,
SCF-32, Opp. Community Centre, Sector-13,
Gurgaon, Bhiwani (Haryana)

Sub: Reply of Show cause notice for non-compliance of the Environmental Clearance granted by SEIAA under Section 37/38, 31-A of the Air (Prevention & Control of Pollution) Act, 1981 and EP Act, 1986.

Ref: HSPCB/JR/2019/15068

Respected Sir,

In the reference to the above cited subject, the point wise reply of the observation is given below and necessary documents are also enclosed :

S. No.	Observations	Reply
1.	Whereas Excavations were observed beyond the lease area.	We do not have excavated mining outside the lease area. During the visit of team constituted by NGT and report submitted by Asst. Mining Engineer. It is clear that this is old mine site that was excavated by the 3 rd Party. Before start of mines operation by MSKJV, The Boundary of the Mine was well established by Fixing Boundary Pillars A,B,C & D with co-ordinate. It has also been reported by the Mining department that no point of time any violence observed of the designated Boundary. All the four Boundary Pillars were found at installed at proper Co-ordinates. However no fresh mining signs were found out the present lease Area.
2.	Whereas Plantations has been made by the project proponent between lease area boundary pillars A & B, which are few in numbers and very small plants. To fulfill the EC conditions, numbers of plants need to be increased at higher benches of excavated mining pit terraced to stabilize the slopes.	We have done plantation for lease boundary pillar A & B throw the consultation of district forest officer and also depute the gardener for the maintenance of plantation. Agreed, We will increased the number of plants as per your recommendation inside the mining lease area for stabilize the slopes.
3.	Whereas Green belt has not fully developed outside the pillar A & D.	We have already developed the green belt outside the pillar A & D. Actually our mining lease area was granted two year ago that's why it will take few months to fully develop the green belt.

4. Whereas you are not complying with the conditions of Environment Clearance issued by Competent Authority.	All the trucks loaded with materials were being covered with Tarpaulin sheet as per EC Condition.
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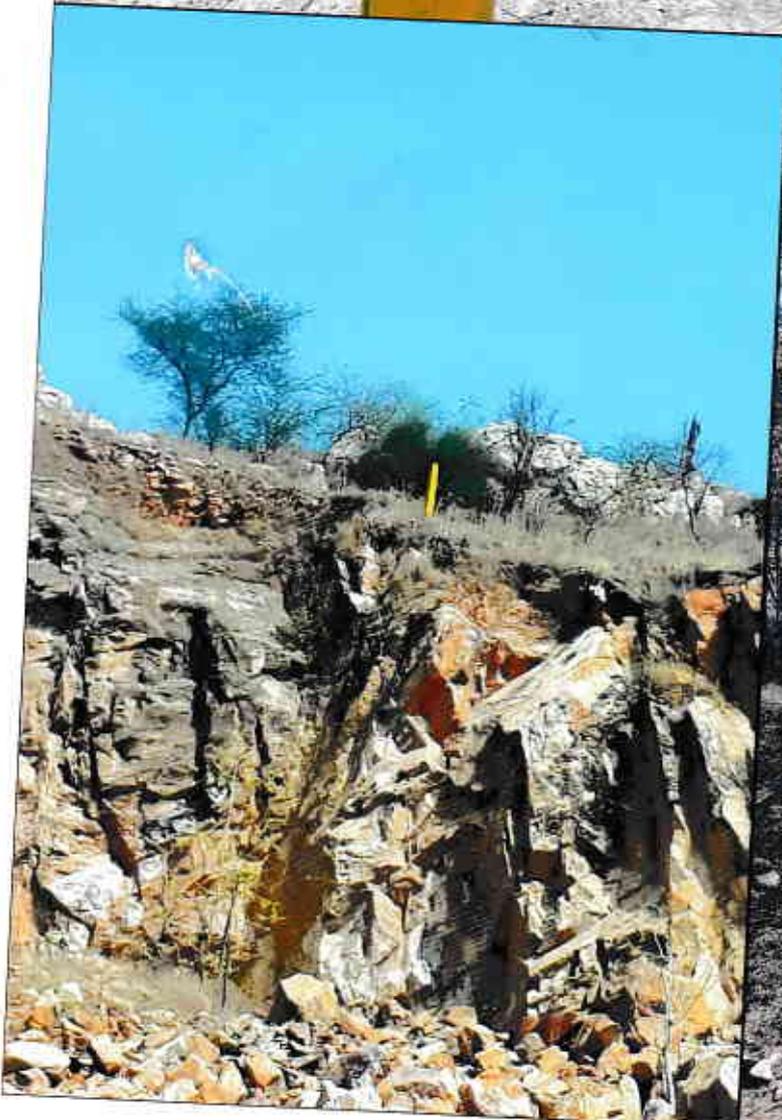
We hope these requirements are satisfactory for the best cooperation as all time & no penal action will be initiated against us.



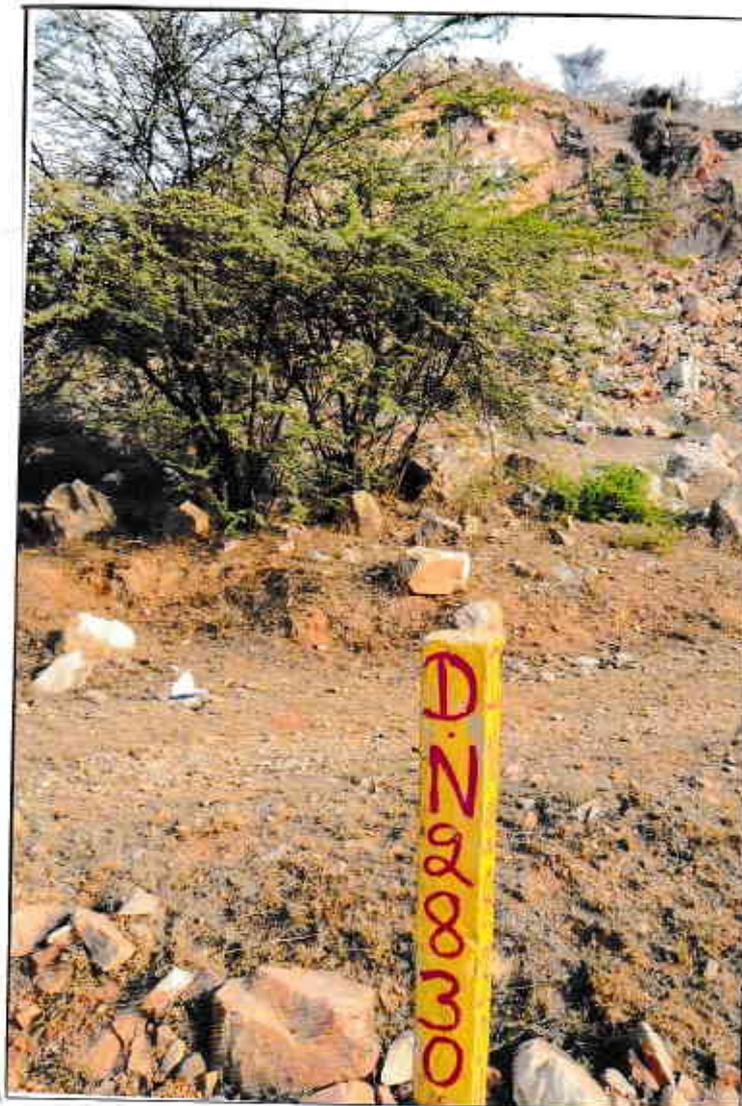
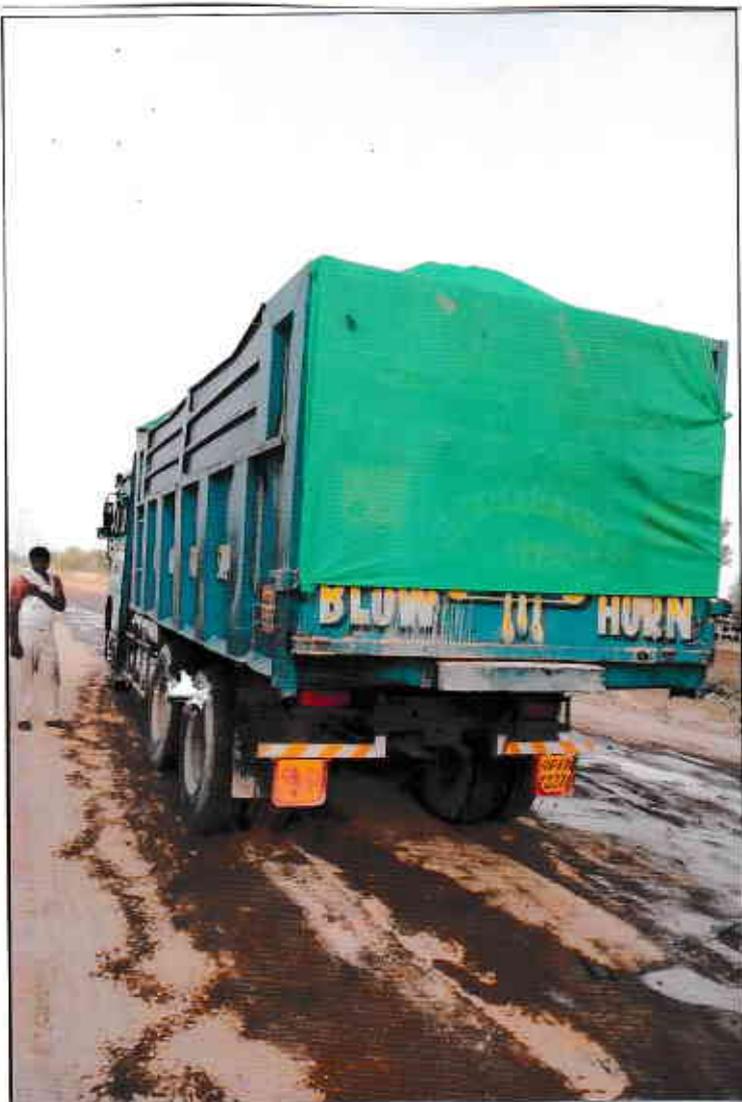
Thanking You,

M/s MSK JV,
Village- Jhojhu Kalan,
Chakri Dadri











FOREST DEPARTMENT GOVT. OF HARYANA

O/o Divisional Forest Officer, Ch. Dadri

Rohtak Road Near P.W.D. Rest House, Charkhi Dadri, E-mail:-dfocharkhidadri@gmail.com

क्रमांक / 307

दिनांक / 23/8/19

सेवा में:-

हरियाणा राज्य प्रदूषण नियंत्रण बोर्ड,
चरखी दादरी/गिवानी ✓

विषय : MSKJV Company द्वारा झोझू पहाड़ में पौधारोपण करने बारे।

--VV--

उपरोक्त विषय के सम्बन्ध में आपको अवगत करवाया जाता है कि वन राजिक अधिकारी चरखी दादरी ने MSKJV Company द्वारा झोझू पहाड़ में लगाए गए पौधारोपण का निरीक्षण किया। निरीक्षण के दौरान पाया गया कि MSKJV Company द्वारा माननीय National Green Tribunal द्वारा दिए गए आदेशों की पालना करते हुए इस पहाड़ में उक्त कम्पनी द्वारा AT, पहाड़ी पापड़ी के पौधे लगाए गए हैं तथा मस्कट, AT, खैरी व रौंझ के बीज का छिड़काव किया गया है। इनमें से AT, पहाड़ी पापड़ी के कुछ पौधे सूखे हुए हैं तथा सूखे हुए पौधों को बदलवाने के लिए वन विभाग के कर्मचारी द्वारा आदेश दिए गए हैं। उन बीज का छिड़काव किया गया है उनकी Germination होने लग रही है व इस पहाड़ में कुछ प्राकृतिक पौधे भी खड़े हैं। रिपोर्ट सूचनार्थ एवं आगामी आवश्यक कार्यवाही हेतु प्रेषित है।

सत्यम २९५० मोहोड़/क


वन मण्डल अधिकारी,
चरखी दादरी।

